

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 7
(CAA)-31(PB)/2019

IN THE MATTER OF:

Omkara Projects Pvt. Ltd.

and

EEE Realty Pvt. Ltd.

PETITIONER

SECTION:

Under Section 230-232

Order delivered on 01.03.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:-

Mr. Afnaan Siddiqui, Adv.

For the respondent

ORDER

Arguments heard. Order reserved.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

01.03.2019
Aarti Makker